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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 07.02.97

CP 56/96 (OA 188/96)

Nand Kishore Meena, Office Superintendent (Operating Branch), DFM Office, Western Railway, Kota.

... Petitioner

Versus

Shri M.Ravindra, General Manager, Western Railway, Churchgate, Bombay.

... Respondent

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIFMAN

HON'BLE MR.O.P.SHAFMA,ADMINISTRATIVE MEMBER

For the Petitioner

... Mr.Shiv Kumar

For the Respondent

... Mr.Zakir Hussain,brief holder  
for Mr.M.Rafiq

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIFMAN

Heard the learned counsel for the parties. In this Contempt Petition u/s 17 of the Administrative Tribunals Act, 1985, the petitioner has alleged contempt against the respondent in so far as the respondent has disregarded the order of the Tribunal to the effect that the petitioner may be allowed to appear in the examination for the post of ACM provisionally and that the result of the petitioner shall not be declared till the next date. The petitioner has been allowed to appear provisionally in the aforesaid examination in compliance with the order of the Tribunal and he has appeared in the aforesaid examination. We are, therefore, of the view that no case of contempt is made out against the respondent. This Contempt Petition is, therefore, dismissed. Notice issued is discharged.

(O.P.SHARMA)

ADMINISTRATIVE MEMBER

*Gopal Krishna*  
(GOPAL KRISHNA)  
VICE CHAIRMAN

VK